

F. No. 01(05)/Circular/CESTAT/2017
CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL
West Block -2, R. K. Puram, New Delhi - 110066

Date: 16 August 2020

PUBLIC NOTICE No.4 of 2020

By Public Notices dated 10.8.2020 and 14.8.2020 the Hon'ble president has approved e hearing of appeals at Mumbai, Bangalore, Ahmedabad, Chandigarh, Hyderabad, Delhi, Kolkata and Allahabad Benches of the Tribunal. The Bar Association at Chennai has also filed a representation requesting to extend the facility of e hearing. Hon'ble President, therefore, directs that appeals will be heard through video conferencing platform at CESTAT Chennai also on a request made by the counsel. The procedures relating to listing, technical requirements, standard operating procedures and the protocols to be observed are described in **Annexure I**.

Any party desirous of getting an appeal heard by video conferencing may send a request, as prescribed in **Annexure II**, to the Registry by e mail. Request forms received from Monday to Thursday will be listed for hearing as per roster in the following week in order of seniority, subject to a maximum of four matters on a day. The appeal for which a request has been made for e hearing should otherwise be due for hearing in its normal turn or early hearing was allowed by separate order or as per direction of higher courts and, no other application therein is pending.

The system of e-hearing of Appeals will remain in force until further orders.

This Notification comes into force with immediate effect.

By Order,



(Bineesh Kumar K. S.)
Registrar

Copy to:

1. SPS to Hon'ble President, CESTAT, New Delhi.
2. Members, CESTAT, of All Benches.
3. Revenue Secretary, Ministry of Finance, Government of India, North Block, New Delhi
4. Chairman, CBIC, North Block, New Delhi
5. Deputy Registrars/Assistant Registrars/HOO, CESTAT, All Benches.
6. Bar Association, CESTAT, New Delhi/Mumbai/Kolkata/Chennai/Bangaluru/Ahmedabad/Allahabad/Chandigarh/Hyderabad.
7. Chief Commissioner (AR) New Delhi/Commissioner (AR), CESTAT, Mumbai/Kolkata/Chennai/Bangaluru/Ahmedabad/Allahabad/Chandigarh/Hyderabad
8. Chief Commissioners and Commissioners, Customs, Central Excise and Service Tax, all India.
9. Notice Board/Website.